OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT APPLICATION NO.73 OF 2005

IN

ORIGINAL APPLICATION NO.587 OF 1997

ALLAHABAD, THIS THE 18th DAY OF OCTOBER, 2006

HON'BLE DR. G. C. SRIVASTAVA, VICE-CHAIRMAN HON'BLE MR. A. K. BHATNAGAR, MEMBER-J

A. K. Goel,

Aged about 54 years,

Son of Shri P.C. Goel,

Superintending Engineer (Electrical)

(Planning & Administration) New Delhi Zone-5,

Central Public Works Department, Room No.128, Ist Floor, Vidyut Bhawan, Near Shanker Market, New

Delhi-110001.

. Applicant

(By Advocate Shri O. P. Khare)

Versus

B. Majumdar,

Director General Of Works, Central P.W.D., Nirman Rhawan. Maulana Azad Road. New Delhi-110011.

. Respondents/Contemnor.

(By Advocate Shri S. Chaturvedi)

ORDER

HON'BLE DR. G. C. SRIVASTAVA, VICE-CHAIRMAN

Learned counsel for the respondents submitted that the order of the Tribunal passed in O.A. No.587 of 1997 was challenged before the

Gu

Hon'ble High Court in writ petition no.64627 of which was dismissed as withdrawn 2005 on 05.10.2005 with liberty to the respondents to file a review petition before the Tribunal. Accordingly, Review Application no.98 of 2005 has been filed by the respondents on 05.12.2005. This review application is still under consideration of the Tribunal. In view of the fact, that the review application has been filed, the question of implementation of the Tribunal's order in the aforesaid OA does not arise for the present. Accordingly, the Contempt petition has been rendered infructuous and it is accordingly dismissed. Notices issued are discharged.

Member-J

Vice-Chairman

/ns/